

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

C.P.No. 147(ND)/2016

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
03.10.2017**

**NAME OF THE COMPANY: Ishwar Singh &Ors. Vs. Haryana Automotives
Pvt. Ltd. &Ors.**

SECTION OF THE COMPANIES ACT: 241/242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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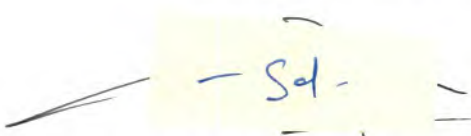
For the Petitioner (s) : Ms. Arpita Yadav, Advocate

For the Respondent (s) : None

ORDER

Ld. Counsels for the Petitioner has apprised this Bench that the connected matter, being a Petition under Section 59 of the Companies Act, 2013, is pending before the Principal Bench and is also directed to be transferred to this Court. Let the same be awaited.

To come up on 25th October, 2017.


**(S. K. Mohapatra)
Member (T)**


**(Ina Malhotra)
Member (J)**